

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-203**  
IB-733/ND/2020  
IA/2662/2020

**IN THE MATTER OF:**

S.P. Solvent Limited

....Applicant

**Vs.**

GopalJee Dairy Foods Pvt.Ltd.

....Respondent

**SECTION**

U/s 9 IBC code 2016

Order delivered on 13.07.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Adv. Kanisk Khetan, Adv. Harsh Vardhan for OC

For the Respondent

: Mr. Darshan & Mr. Pankaj

**ORDER**

**IA/2662/2020:-**

The present application has been filed on behalf of petitioner praying therein to list the IB No. 733//ND/2020 on priority basis.

Ld. Counsel for petitioner submitted that since the defaulted amount of Rs. 4,51,67,198/- and matter for adjudication is still pending, so, the present IA/2662/2020 has been filed for early hearing of IB No. 733//ND/2020.

Considering the submissions made on behalf of petitioner and facts made in the application, we think it proper to fix a date for early hearing. We hereby direct the office to list the case on **24.07.2020**.



With this order, the present application IA/2662/2020 stands disposed off.

In the meantime, petitioner is directed to serve the copy of the petition to the respondent.

Sd/-

(K.K. VOHRA)  
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)